COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 435 OF 2017 IN DFR NO. 1550 OF 2017

Dated: <u>13th July, 2017</u>

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Birla Corporation Ltd. Vs.				Appellant(s)
Rajasthan Renewable Energy Corpn. Ltd. & Anr				Respondent(s)
Counsel for the Appellant(s)	:	Mr. P N Bhandari		
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andl	ey for	R.2

ORDER

IA No. 435 OF 2017 (Appl. for Condonation for delay)

Issue notice to the Respondents returnable on 06.09.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on 06.09.2017.

(I.J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/hks